

MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). State Govts./UT Administrations have been advised to undertake a regular and sustained action to weed out bogus/false ration cards so as to check diversion of foodgrains and other PDS commodities. This Ministry does not maintain statistics relating to unutilised foodgrains carried over to next periods for distribution.

(c) and (d). Periodical inspections and surprise checks are carried out by the machinery of State Govts./UT Administrations to check malpractices in distribution of PDS items.

#### **Drinking water Projects**

5685. SHRIMATI RITA VERMA:  
SHRI ANNA JOSHI:  
SHRI DATTARAY BANDARU:  
SHRI ANAND AHIRAWAR:  
SHRI R. SURENDER  
REDDY:

Will the PRIME MINISTER be pleased to state:

(a) the details of the drinking water

projects submitted for approval to the Union Government by each of the State Governments during 1989-90, 1990-91 and 1991-92;

(b) the action taken by the Union Government on each of these projects, State-wise; and

(c) the amount sanctioned therefor during each of the above years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) Central assistance released to the State is not given on project-wise basis. It is based on the criteria for allocation of funds under the Centrally Sponsored Accelerated Rural Water Supply Programme and the pattern of funding applicable for mini-mission projects, sub-missions activities, setting up of water quality testing laboratories, etc. The information relating to Central assistance released during 1989-90, 1990-91 and 1991-92, State-wise, is given in the enclosed statement.

## STATEMENT

Funds released under Rural Water Supply Programme during 1989-90, 1990-91 & 1991-92.

(Rs. in crores)

S. No.	State/UT	1989-90	1990-91	1991-92
1	2	3	4	5
1.	Andhra Pradesh	27.098	26.177	27.138
2.	Arunachal Pradesh	2.518	5.197	3.178
3.	Assam	15.500	10.770	13.700
4.	Bihar	28.698	24.477	24.478
5.	Goa	0.318	1.057	1.588
6.	Gujarat	12.082	18.327	18.108
7.	Haryana	7.641	6.463	7.238
8.	Himachal Pradesh	7.208	8.057	8.348
9.	Jammu and Kashmir	25.253	15.307	17.280
10.	Karnataka	29.168	24.355	24.288

*(Rs. in crores)*

S. No.	State/UT	1989-90	1990-91	1991-92
1	2	3	4	5
11.	Kerala	9 780	11,260	11,010
12.	Madhya Pradesh	33 378	21,584	32,908
13.	Maharashtra	25,794	35,854	34,400
14.	Manipur	3,498	3,357	3,118
15.	Meghalaya	4,268	6,198	4,730
16.	Mizoram	2,356	2,167	1,328
17.	Nagaland	7,223	5,527	3,818
18.	Orissa	12,907	21,621	13,968
19.	Punjab	10,156	5,337	5,278
20.	Rajasthan	44,618	42,587	42,868
21.	Sikkim	4,564	7,787	3,918
22.	Tamil Nadu	25,348	21,987	20,478

(Rs. in crores)					
S. No.	State/UT	1989-90	1990-91	1991-92	
1	2	3	4	5	
23.	Tripura	4.405	2.530	4.200	
24.	Uttar Pradesh	53.478	46.507	47.718	
25.	West Bengal	19.679	14.211	12.298	
26.	A & N Islands	0.468	0.887	0.238	
27.	Daman & Diu	0.100	0.526	2.400	
28.	Lakshadweep	1.268	0.00	0.00	
29.	Pondicherry	1.238	0.130	0.40	
30.	Delhi	0.065	0.130	0.070	
31.	Chandigarh	0.00	0.00	0.00	
32.	D & N Haveli	0.00	0.00	0.00	
	Total	420.075	390.376	391.488	